

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/412/2013

Jabalpur, this Monday, the 24th day of February, 2020

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

S.R. Namdeo Aged about 44 years R/o C-8 Staff Quarters
 Kendriya Vidyalaya Campus Bairagarh Bhopal M.P. 462001

-Applicant

(By Advocate –**Shri Vijay Tripathi** proxy counsel for
Shri Rajendra Kumar Gupta)

V e r s u s

1. Union of India, Through Secretary, Ministry of Human
 Resources Development Shastri Bhawan, New Delhi 110002

2. Kendriya Vidyalaya Sangathan 18 Sansthan Kshetra Shahid
 Jeet Singh Marg, New Delhi 110016

3. Principal Kendriya Vidyalaya 3, EME Centre Bairagarh Bhopal
 M.P. 462001

- Respondents

(By Advocate –**Shri Ranjeet Dwivedi** proxy counsel for
Shri S.S. Chouhan)

O R D E R (Oral)

By Navin Tandon, AM:

Learned counsel for the applicant submits that the relief
 prayed for by the applicant has already been granted by the
 respondent-department during the pendency of this Original
 Application. Therefore, this O.A. may be disposed of as having
 become infructuous.

2. In view of the submission made by learned counsel for the
 applicant, this Original Application is disposed of as having
 become infructuous.

(Ramesh Singh Thakur)
Judicial Member
 kc

(Navin Tandon)
Administrative Member